

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1835  
ANSWERED ON:10.08.2011  
SHOWING ACR TO SUBORDINATE  
Pratap Narayanrao Shri Sonawane; Ram Shri Purnmasi

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether it has been made mandatory for officers to show ACRs written by them to their subordinates and to file a certificate to this effect;
- (b) if so, the details thereof;
- (c) whether the Government officers are not following the same and are submitting false certificates;
- (d) if so, the proposal to obtain a certificate etc. from the individual that they have seen their ACRs; and
- (e) if so, the details thereof?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office (SHRI V. NARAYANASAMY)

(a) & (b): The Government has issued instructions that with effect from the reporting period 2008-09, the full Annual Performance Assessment Report (APAR) (earlier known as ACR) after completion shall be communicated by the Section entrusted with the maintenance of APAR to the concerned officer. No instructions have been issued to merely show the APAR and obtain any certificate to this effect.

(c) to (e): Do not arise in view of answer above.